

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3559  
ANSWERED ON:11.08.2015  
Encroachment on Footpaths  
Adityanath Shri Yogi

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware of illegal encroachments at footpaths by the shopkeepers in various areas in the NCT of Delhi;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government to remove encroachments on footpaths?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The New Delhi Municipal Council has informed that it removes all kinds of encroachment on Municipal Land including footpaths of shops in the markets on regular basis, except those who are allotted Tehbazari permission or have relevant stay orders from the Courts.

The Delhi Cantonment Board has informed that the footpaths are free from encroachments. The Board takes regular raids to ensure that footpaths are free from encroachment.

The Directorate of Local Bodies has informed that North, South and East Delhi Municipal Corporations maintain roads having ROW (right of way) less than 60ft. There is no permanent encroachment on footpaths under their jurisdiction.

(c): The Delhi Police has informed that as and when any information/instance about encroachment comes to notice, concerned land owning agency is informed about illegal encroachment. However, the details of action taken against the encroachers in Delhi under Section 83/97 Delhi Police Act and Section 283 of Indian Penal Code (IPC) by Delhi Police during the last three year and the current years (i.e. upto 31.07.2015) is at Annexure-A.

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LS.US.Q.NO.3559. For 11.08.2015

The North, South and East DMCs maintain the right of way of roads less than 60ft. under their jurisdiction. Whenever encroachments on footpaths are noticed, the same are removed with the help of local police and regular action for removal of temporary encroachments along with police officials are taken by the zonal authorities as per monthly programme and the zonal authorities also keep vigil against the recurrence of such encroachments in the area.

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